

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/724/ (IB)/2018  
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD  
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Jayesh B Dalia  
Geethanjali T  
for M/s. Aiyar & Dalia

For Respondent

Geethanjali T

ORDER

Matter is called. There is no representation on behalf of Petitioner. Counsel for Respondent is present. Last and final opportunity is given to the Petitioner for his presence on next date of hearing failing which appropriate order will be passed. Put up on 31.10.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk